

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 3390/2001

New Delhi, this the 21st day of December, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

1. Smt. Sushila Devi
W/o Shri Rohtas Singh Dabas
R/o Vill & P.O. Majra Dabas
New Delhi.
2. Smt. Saroj Kumari
W/o Shri Kuldeep Kumar
R/o A-2/203, Rohini, Sector-8
Delhi - 85.
3. Smt. Sheela Devi Gupta
W/o Shri Gauri Shankar Gupta
R/o C-190, Prashant Vihar
Delhi - 85.
4. Miss Kamla Sharma
D/o Late Shri H.L.Sharma
R/o A-2/25, Sector-8, Rohini
Delhi.
5. Smt. Chanchal Kumari
W/o Shri S.L.Khurana
R/o Model Town, Bahadurgarh, Haryana.

...Applicants

(By Advocate Shri U.Srivastava)

V E R S U S

Govt. of NCT of Delhi : through

1. The Chief Secretary
Govt. of NCT of Delhi,
5, Shamnath Marg, Delhi.
 2. The Director of Education
Directorate of Education
Delhi Administration
Old Secretariat, Delhi.
 3. The Controller of Accounts
Principal Accounts Office
Mori Gate, Delhi.
 4. The Dy. Controller of Accounts
Directorate of Education
Old Secretariat, Delhi.
- ...Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

At this stage, when we were ^{about to} pass a detailed order, learned counsel for the applicant seeks permission to withdraw the OA.

...2/-

2. In view of the above, OA is dismissed as withdrawn with liberty to the applicants to proceed in accordance with law.

(GOVINDAN S. TAMPI)
ADMINISTRATIVE MEMBER

/vks/

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (JUDICIAL)